

GENERAL EXEMPTION NO. 180

1749

GENERAL EXEMPTION NO. 180

**Effective rates of duty on specified goods of Chapter 8, 9, 25, 29, 34 and 38
[Notifn. No. 22/07-Cus., dt. 1.3.2007]**

Rescinded by Notification No. 12/2020 dated 02.02.2020

